COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>IA NO. 652 OF 2017 IN</u> <u>APPEAL NO. 251 OF 2016</u>

Dated: 28th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Bhakra-Beas Management Board (BBMB) Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Ms. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K.Ganesan

Ms. Swapna Seshadri for R-2

Ms. Suparna Srivastava for PGCIL

ORDER

IA NO. 652 OF 2017

(Appl. for impleadment)

Issue notice. Ms. Poorva Saigal takes notice on behalf of the appellant; Mr. Sakesh Kumar takes notice on behalf of Respondent No.1 and Ms. Suparna Srivastava takes notice on behalf of Powergrid Corporation of India Limited.

List the application for hearing on 12.09.2017.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai)
Chairperson